

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.04-IA/1046(AHM)2024  
in  
**C.P.(IB)/243(AHM)2022**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Raj Radhe Finance Ltd  
V/s

Savalia Cotton Ginning and Pressing Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 15/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Manan Mehta, Adv. (Proxy)  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

This is an application filed under Section 60(5) of the IBC, 2016, the Preliminary Report, Assets Memorandum and List of Stakeholders in the matter of M/s. Savalia Cotton Ginning and Pressing Private Limited (In Liquidation). The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1046(AHM)2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**